## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3099 ANSWERED ON:31.07.2014 BHAKRA BEAS MANAGEMENT BOARD Chaudhary Shri P.P.

## Will the Minister of POWER be pleased to state:

(a) the names of the States which are getting benefited by the Bhakra Beas project;

(b) whether the Management Board of the said project includes representatives of all the beneficiary States;

(c) if so, the details thereof; and

(d) if not, the steps proposed to be taken by the Government in this regard?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : The States which are getting benefitted from various Bhakra Beas Projects of Bhakra Beas Management Board (BBMB) are Punjab, Haryana, Himachal Pradesh, Rajasthan and UT of Chandigarh.

(b) & (c) : As per the Punjab Re-organization Act, 1966, the successor States of United Punjab are Punjab, Haryana and Himachal Pradesh only. However, the BBMB Secretariat comprises of officers drawn from partner States of BBMB that is, Punjab, Haryana, Himachal Pradesh and Rajasthan.

As per Section 79 (2) of the Punjab Re-organization Act, 1966, two Whole time Members are appointed by Central Government in Bhakra Beas Management Board (BBMB). By convention, these Members are appointed from Punjab and Haryana. The details of appointment of Member (Power) and Member (Irrigation) since 1986 is at Annex-I & II respectively. The details of appointment of Secretary and Special Secretary since 1986 is at Annex-III & V.

(d): Does not arise.